<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 482 OF 2017 IN DFR NO. 1677 OF 2017

Dated: 20th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Suzuki Spinners (Unit-II), (A Unit of Suzuki Textiles Ltd.) & Ors. Vs.			Appellant(s)	
Rajasthan Renewable Energy Corporation	n Ltd. 8	& Anr.	Respondent(s)	
Counsel for the Appellant(s)	:	Mr. P.N.Bhanc	lari	
Counsel for the Respondent(s)	:	Mr. Elangbam	Mr. Raj Kumar Mehta Mr. Elangbam Premjit Singh Ms. Himanshi Andley for R-2	

<u>ORDER</u>

I.A. No. 482 of 2017 (Appl. for condonation of delay)

Issue notice to the Respondents returnable on 06.09.2017. Mr. R.K. Mehta takes notice on behalf of Respondent No.2. Dasti, in addition, is permitted.

List the matter on 06.09.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson